

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1232
ANSWERED ON 11/02/2025**

BENEFICIARIES UNDER IGNWPS

**1232. SHRI AMRINDER SINGH RAJA WARRING:
DR. DHARAMVIRA GANDHI:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of Government beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS) since 2019, year-wise and State-wise;**
- (b) whether the Government intends to increase the sum received under IGNWPS, if so, the details thereof and if not, the reasons therefor;**
- (c) the number of IGNWPS beneficiaries that have been removed since, 2019 and key reasons for removal, year-wise and State-wise;**
- (d) the details and total number of IGNWPS beneficiaries removed due to the cancellation or freezing of bank accounts as a result of non-linking with Aadhaar since 2020, year-wise and State-wise; and**
- (e) the details of steps taken by the Government to address the issue of cancellation of IGNWPS beneficiaries due to Aadhaar-related issues?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

- (a) Total number of beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS) since 2019, year-wise and State-wise is given at Annexure-I**
- (b) While considering the continuation of NSAP schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes was**

considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form. At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP

(c) Beneficiaries are removed from the data-base due to various reasons such as death of beneficiary, duplicate record, migration, not meeting eligibility criteria etc. State-wise and year-wise details of IGWPS beneficiaries removed since, 2019, as per the NSAP-Pension Payment system (NSAP-PPS), is given at Annexure-II.

(d) & (e) As per NSAP guidelines, the State/UT should develop a careful plan sensitive to the special needs of the beneficiaries to enable them to get Aadhaar numbers through proactive outreach. This should be followed up by seeding the Aadhaar numbers in the Bank/Post office accounts. It is for State/UT to ensure that no beneficiary is denied his or her entitlements for the reasons that she/he has no bank/post office account and/or Aadhaar number.

Annexure-I

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1232 to be answered on 11.02.2025 regarding Beneficiaries under IGNWPS

State-wise and year-wise number of beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS)

S.No	States/UTs	No. of Beneficiaries under IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	245607	245607	245607	245607	246832	246832
2	Bihar	547777	547777	634695	634695	635091	634221
3	Chhattisgarh	176601	183076	192701	198493	203628	203628
4	Goa	315	315	4915	5868	5886	5886
5	Gujarat	97473	218395	218395	231632	276078	276078
6	Haryana	57149	57149	57149	57149	70808	70808
7	Himachal Pradesh	17979	17979	17979	21974	21974	21974
8	Jammu & Kashmir	7487	7278	7278	7619	7570	6445
9	Jharkhand	270447	271579	268589	267477	262435	254520
10	Karnataka	460074	460084	452027	452027	452027	380886
11	Kerala	209236	209236	209236	209236	320715	320715
12	Madhya Pradesh	536412	536412	536412	536412	546920	546920
13	Maharashtra	60548	64956	70671	74933	80725	80725
14	Odisha	526209	525706	508015	528570	521271	521410
15	Punjab	16294	15311	18462	19294	19294	18971
16	Rajasthan	160008	180341	278712	305053	315048	315048
17	Tamil Nadu	519690	519690	549084	565139	574258	506716
18	Telangana	175530	175530	175530	175530	180720	180720
19	Uttar Pradesh	991784	991784	991784	1025236	1025236	1025236
20	Uttarakhand	20690	20690	25906	23898	23898	23898
21	West Bengal	644590	644590	644590	733189	726172	726172
22	Arunachal Pradesh	245607	3565	288	288	288	288
23	Assam	286	114888	112222	113745	114903	115007
24	Manipur	114141	5623	5655	6065	7075	7075
25	Meghalaya	5380	8498	8424	8024	8022	8024
26	Mizoram	7223	1925	1925	2278	2278	2278
27	Nagaland	1925	3720	3720	3720	3827	3827
28	Sikkim	3720	1463	1469	1469	1469	1469
29	Tripura	1463	12989	13336	16013	17537	17231
30	A&N Islands	3	3	3	3	3	3
31	Chandigarh	942	942	942	2486	2486	2486
32	D&N Haveli and D&D	1858	1858	1858	1858	2109	2109
33	NCT Delhi	30712	30712	32797	32158	36361	36361
34	Ladakh		443	209	443	7570	443
35	Lakshadweep	92	89	89	87	80	75
36	Puducherry	9785	8514	9785	9785	9821	9821
	TOTAL	6165037	6088717	6300459	6517453	6730415	6574306

Annexure-II

Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 1232 to be answered on 11.02.2025 regarding Beneficiaries under IGNWPS

State-wise and year-wise details of beneficiaries removed under IGNWPS

State	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024	2024-2025
Assam	4668	3140	8527	4657	24481	14036
Chhattisgarh	9521	6171	3088	3180	5924	8385
Delhi	-	-	-	1473	716	447
Gujarat	19289	5505	9090	8262	39936	40691
Jammu and Kashmir	-	-	14	22	4044	9845
Jharkhand	9730	12779	3377	8963	135441	23544
Maharashtra	-	-	-	15043	34677	2642
Manipur	-	-	-	4	73	350
Meghalaya	1069	292	173	209	457	61
Mizoram	-	-	-	-	57	-
Odisha	35976	49909	34340	10325	7980	5543
Tripura	-	-	-	12297	5823	39009
West Bengal	4703	2214	2919	43022	43626	55254

Source: NSAP-PPS (Presently 19 States/UTs are on-boarded in the portal)
